

The Integrated Energy Policy (2008) approved by the Government has, *inter-alia* recommended that "a reserve, equivalent to 90 days of oil imports should be maintained for strategic-cum-buffer stock purposes and/or buy options for emergency supplies from neighboring large storages such as those available in Singapore. The buffer stocks should be used to address short-term price volatility...". The country currently has approximately 72 days of crude oil and petroleum products cover on import basis. In order to further increase the Strategic crude oil storage capacity, ISPRL has undertaken a detailed feasibility study for construction of additional 12.5 MMT of crude oil storages in Phase-II at four locations *viz.* Bikaner, Rajkot, Chandikhol and Padur.

Lobbies against stopping of oil imports

290. SHRI SANJAY RAUT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Ministry is facing lobbies that do not want India to stop importing oil;

(b) whether the Ministry is also facing constant threats from lobbies who want to have their way; and

(c) if so, the details thereof and the action Government is taking to sideline the lobbies?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) No, Sir.

(c) Does not arise.

Shareholding of GAIL in China gas

291. SHRI RAM KRIPAL YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Gas Authority of India Limited (GAIL) is having share holding in China Gas;

(b) if so, the quantum of GAIL's share in this company and how much amount was spent on this share holding and when;

(c) whether Government has any plan to sale GAIL's holding in China Gas; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) Yes, Sir.

(b) GAIL (India) Ltd. made an investment of Rs. 137 crore by acquiring 210 million shares of China Gas in 2005.

(c) and (d) The board of GAIL (India) Ltd has accorded approval to partially divest its equity stake in China Gas for recoupment of entire initial investment, while retaining the strategic advantage as envisaged at the time of initial investment.

Gas output in D6 Block of KG basin

292. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government is of the opinion that Reliance Industries Limited (RIL) is not producing sufficient or desired MMSCMD of gas in a day from its D6 block of KG Basin;

(b) if so, the details thereof; and the reasons therefor;

(c) whether it is a fact that Government is not offering enough price to justify its investments further; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) The year-wise actual gas production from D1, D3 and MA fields in the KG-DWN-98/3 (KG-D6) block, operated by RIL, *vis-a-vis* the targets approved in the Field Development Plans (FDP) of these fields are as under: